

By E-Mail/Speed post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/2023/10061 /A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Sanjeev Kumar Sharma
Special Judge, C.B.I. & N.I.A.,
Assam, Guwahati

Dated Guwahati, the 10th October, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- SPL/CBI/01-2023/511, dated 03.10.2023

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail LTC for the block period of 2022-2025, to travel to Gulmarg (Kashmir) from Guwahati, along with your wife and son, w.e.f. 21.10.2023 to 30.10.2023 (tentatively), by the shortest possible route, as per existing Rules.

You have been allowed to draw Rs. 30,000/- (Rupees thirty thousand) as 80% advance payment towards your proposed LTC for the block period 2022-2025.

Thanking you,

Yours faithfully,



REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/10061-10064 /A.

Dated 10th October, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.



REGISTRAR(VIGILANCE)


09.10.2023